

CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH

O.A.No.061-1031 of 2020

Jammu, this the **14.9.2020**



CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)

HON'BLE MR. ANAND MATHUR, MEMBER (A)

Asia Akhter d/o Qamar Din, r/o Barachar, Tehsil Mandi,
District Poonch.

Applicant

(BY ADVOCATE: **Mr. Sarafraz Hamid Rather**)

Versus

1. State of Jammu & Kashmir through Commissioner cum Secretary to Government, Social Welfare Department, Civil Secretariat, Jammu/Srinagar.
2. Director Social Welfare Department, Jammu.
3. Programme Officer, ICDS, Poonch.
4. Child Development Project Officer, Mandi.
5. Gulshan Parveen w/o Shamin Ahmed, r/o Barachar Mohallah Sofiaana Shah, Tehsil Mandi, District Poonch.

BY ADVOCATE: **Mr. Amit Gupta.**

.. Respondents

O R D E R(Oral)



HON'BLE MR. RAKESH SAGAR JAIN , MEMBER(J).

1. Learned counsel for the applicant seeks permission to withdraw the present petition, with liberty to approach the appropriate forum, as the same pertains to anganwari workers. Ordered accordingly.

(ANAND MATHUR)

Member (A)

(RAKESH SAGAR JAIN)

Member(J).

Place: Jammu

Dated: 14.9.2020.

KKS